

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1237 OF 2004

SUMERI & ORS.

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With office report)

Date: 12/12/2005 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Proxy counsel

for Mr. Raj Kumar Mehta,Adv.

For Respondent(s) Mr.T.V.George,Adv.

UPON hearing counsel the Court made the following

O R D E R

Not to be taken up this week.

[Charanjeet Kaur]

Court Master

[Om Prakash]

Court Master